

behalf of the Petitioner. Learned Counsels Mr. M. Sahewala and Mr. P. Mishra are present on behalf of the Respondents.

2. Due to some unavoidable situations, the matter is adjourned.

3. **List both the matters on 25.08.2021.**

Sd/-
(Prasanta Kumar Mohanty)
Member (Technical)
& Adjudicating Authority
/Deka/20.08.2021/

Sd/-
(H. V. Subba Rao)
Member (Judicial)
& Adjudicating Authority